

7

JUDGES RETIRED FROM THE COURT AFTER THE LAST REPORT



JUSTICE R.S. SODHI

Born on 11.11.1945. Enrolled as an Advocate in 1972. Practised in Supreme Court. Appointed as Additional Advocate General for the State of Punjab in 1997. Appointed as Additional Judge on 07.07.1999 and permanent Judge of High Court of Delhi on 10.12.1999. Retired on 11.11.2007. A Full Court Reference to mark the occasion was held on 07.11.2007.



JUSTICE J.P. SINGH

Born on 10.07.1945. Enrolled as an Advocate in 1969. Practised in District Courts, High Court of Delhi and Supreme Court. Joined Delhi Higher Judicial Service in November 1985. Promoted as District & Sessions Judge, Delhi in August 2002. Appointed as Additional Judge on 05.07.2004 and permanent Judge of High Court of Delhi on 20.02.2006. Retired on 10.07.2007. A Full Court Reference to mark the occasion was held on 09.07.2007.



JUSTICE J.M. MALIK

Born on 18.07.1946. Enrolled as an Advocate in 1968. Practised mainly at Kaithal (Haryana). Joined Delhi Judicial Service in 1972. Promoted to Higher Judicial Service on 17.01.1989. Appointed as Additional Judge of High Court of Delhi on 28.02.2006. Retired on 18.07.2008. A Full Court Reference to mark the occasion was held on 17.07.2008.